

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 21 OF 2015

Dated: 24th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. Mohit Rai
for Mr. C.K. Rai for R-1

ORDER

The learned counsel, Ms. Meghana Aggarwal, appearing for the Appellant submitted that, due to some personal inconvenience for today, a short adjournment may kindly be granted in this matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter for hearing on 09.07.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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